

Title: Regarding Women Reservation Bill.

SHRI PRIYA RANJAN DASMUNSI : (RAIGANJ): What about the Women's Reservation Bill? When is it coming up before the House? Women Members say that parties should take up this issue. When will the Women's Reservation Bill come? It is not being given priority. I urge upon the Government to say what is their priority on Women's Reservation Bill. In the President's Address priority was fixed on Lokpal Bill, Electoral Reforms Bill and Women's Reservation Bill.

...(Interruptions)

MR. DEPUTY-SPEAKER: I am on my legs. Please listen to me. Shri Rudy, please do not be rude to me. He has given the details of the statement for the next week and as usual, as you all know, Submissions must have been made by Members. There are as many as ten Members who have given Submissions to include their items for the next week. I will call those Members who have given the Submissions. If you stand up like this, it will be disturbing.

SHRI PRIYA RANJAN DASMUNSI : When are you counting the Zero Hour? Submissions are taken up after the Zero Hour.
...(Interruptions)

MR. DEPUTY-SPEAKER: I am on my legs. Will you resume your seat? I will not allow you to speak. Things are to be moved according to the procedure laid down by this House. I am only conducting the business of the House. He has made the statement as per the programme. If you have to make any suggestion, you will have to make it according to rules. You will have to give notice for Submissions to include the items for the next week. That is what I said. Ten Members have given notices for making their Submissions. I think it is very clear now.

SHRI PRIYA RANJAN DASMUNSI : With all respect to you, Submissions which they feel are important are made by Members as per the established tradition of the House. But, Members of the Treasury Benches have assured the nation in the Address of the President that the priority of the Government is to bring the Women's Reservation Bill. The second week of the current session gets over today. But the Government is not coming forward with a statement as to when they are likely to introduce the Bill. Is it that they depend on the Submissions of the Members?

श्री राजीव प्रताप रूडी (छपरा) उपाध्यक्ष महोदय, मेरा भी सबमिशन है। ... (व्यवधान)

MR. DEPUTY-SPEAKER: This is not Zero Hour.

श्री प्रभुनाथ सिंह (महाराजगंज, बिहार) : उपाध्यक्ष महोदय, महिला बिल लाने से पहले जनमत संग्रह करना चाहिए।

... (व्यवधान)
इस तरह से यह बिल नहीं लाना चाहिए।

... (व्यवधान)
कोई भी विवादास्पद बिल नहीं आना चाहिए।

... (व्यवधान)
इस पर जनमत संग्रह करने के बाद ही बिल लाना चाहिए।

... (व्यवधान)
हमें भी बोलने का अधिकार है।

... (व्यवधान)

उपाध्यक्ष महोदय : आप जब चाहें तब खड़े होकर नहीं बोल सकते हैं।

...(व्यवधान)

श्री प्रभुनाथ सिंह : वे कैसे खड़े होते हैं?

... (व्यवधान)

उपाध्यक्ष महोदय : किसी को भी इस तरह से खड़े होने की इजाजत नहीं है।

... (व्यवधान)

श्री प्रभुनाथ सिंह : अगर वह बोलेंगे तो हम भी बोलेंगे।

... (व्यवधान)

MR. DEPUTY-SPEAKER: I will not allow this. Shri Mandal, please resume your seat. It is still not clear. I have said that only for the next week the programme has been announced.

SHRI MADHAVRAO SCINDIA (GUNA): Mr. Deputy-Speaker Sir, this is a very important point. This issue of women's reservation and empowering women has been agitating the minds of the people for a very long time. The Government also, as my colleague has

pointed out, has mentioned in the President's Address that this is going to be one of the priority items on its agenda. At least the Minister can tell us as to what is the intention of the Government. He can clarify the Government's position. Is he going to bring it in this session?

">MR. DEPUTY-SPEAKER: You are a senior Member. For the next week items are going to be included. You could have given the items.

">SHRI MADHAVRAO SCINDIA : At least he can give us some idea about it. We would like to know this from the Government.

">MR. DEPUTY-SPEAKER: You could have suggested this in the Business Advisory Committee meeting. In the Submissions also it is not there.

">(Interruptions)

">SHRI MADHAVRAO SCINDIA : This is a very very important issue. At least the Government should tell us this much.

">MR. DEPUTY-SPEAKER: Please do not make it a Zero Hour now.

">SHRI MADHAVRAO SCINDIA : As far as the Women's Reservation Bill is concerned, what is the intention of the Government. Please let us know about this. Are they going to make the speech of the Rashtrapati meaningless? They say something, but what are they doing? They are making it absolutely meaningless. They have put it in the speech of the Rashtrapati. They must come up with what they have mentioned there.

">SHRI RAJIV PRATAP RUDY : I would strongly object to it. Our Submissions are waiting. If they wanted their Submission to be included in the business of the House, they should have got up early, given a notice, so that it could have been included and they could have presented it. How can it go on like this?

">SHRI MADHAVRAO SCINDIA : We should know what they are going to do with the Women's Reservation Bill. Please do not make the speech of the Rashtrapati meaningless. After all, you are giving priority to certain areas. Let us know your intentions.

">MR. DEPUTY-SPEAKER: The Minister wants to say something.

">...(Interruptions)

">MR. DEPUTY-SPEAKER: No. I have given the floor to Shri Pramod Mahajan.

">श्री प्रमूनाथ सिंह : उपाध्यक्ष जी, आप एक तरफ लोगों को इनाजत देते हैं। हमारी बात क्यों नहीं सुनते?

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">MR. DEPUTY-SPEAKER: You withdraw that word. I take it seriously. Did I discriminate against you? I will not tolerate this. I want you to withdraw that word.

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">श्री प्रमूनाथ सिंह : बोलने दोगे तभी तो विद्वज करेगे।

... (व्यवधान)

हमने दिल से ऐसी कोई बात बोलने का प्रयास नहीं किया जिससे आपकी भावना को ठेस लगे। अगर आपकी भावना को ठेस लगी है तो हम उसे वापिस लेते हैं। लेकिन हम एक बात कहना चाहते हैं।

... (व्यवधान)

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">उपाध्यक्ष महोदय : कहिए। आप सीनियर मेम्बर हैं। मैंने पार्लियामेन्टी अफेयर्स मिनिस्टर को फ्लोर दिया और आप उठकर खड़े हो गए। क्या यह सही ट्रैक है?

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... (व्यवधान)

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">श्री प्रमूनाथ सिंह : हम उसी संबंध में अपनी भावना बताना चाहते थे जिस संबंध में मंत्री जी कहना चाहते थे। इसलिए हम चाहते थे कि आप हमारी बात भी सुन लें, उसके बाद मंत्री जी अपनी कोई बात कहें। मैं सिर्फ एक बात कहना चाहता हूँ कि यदि सदन में कोई ऐसा बिल लाया जाए जो विवादास्पद बिल हो तो उसपर जनमत संग्रह कराया जाए। इस देश में महिला आरक्षण बिल विवादास्पद बिल है। इसलिए उसे बिना जनमत संग्रह कराए सदन में नहीं लाना चाहिए। ... (

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">Interruptions)

">MR. DEPUTY-SPEAKER: I am not allowing this. I am not going to make this as a Zero Hour. Please resume your seat.

">SHRI SUDIP BANDYOPADHYAY (CALCUTTA NORTH WEST): We, Members of the Trinamool Congress, are also for the introduction of the Women's Reservation Bill in this session.

">श्रीमती कैलाशो देवी (कुरुक्षेत्र) : महिला बिल इंट्रोड्यूस किया जाना चाहिए।

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">DR. S. VENUGOPAL (ADILABAD): From TDP also we would urge upon the Government to introduce the Women's Reservation Bill in the current session itself.

">MR. DEPUTY-SPEAKER: I cannot convert it into a Zero Hour. He has raised a point and the Minister is replying. We are not going to ascertain opinions of different parties now.

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संसदीय कार्य मंत्री तथा सूचना प्रौद्योगिकी मंत्री (श्री प्रमोद महाजन): उपाध्यक्ष जी, महिला आरक्षण विधेयक लाने के लिए सरकार वचनबद्ध है। राष्ट्रपति जी के अभिभाषण में जो भी उल्लेख है, उसके प्रति भी हम वचनबद्ध हैं। इसलिए इस विधेयक को किस निश्चित तिथि में सदन में लाया जाए, क्योंकि अभी इस सत्र के दो सप्ताह बाकी हैं, यह प्रधान मंत्री जी से बातचीत करके मैं तय करूंगा। लेकिन इसकी वचनबद्धता के प्रति सरकार में कोई अंतर नहीं है।

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